Besides, the Government of Gujarat imported directly a quantity of 5,952 MTs of palmolein against the authorisation for direct import of 8,000 MTs during the year 1991-92.

(c) and (d). Considering the ample availability of indigenous edible oil at reasonable prices in the country, edible oil is, at present, neither imported nor allocated to States on regular basis.

Ration Cards to Bangladesh Infiltators

7595. SHRIB.L. SHARMA PREM: Will the Minister of CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government have any proposal to change the procedure for issue of rationcard to prevent foreign nationals specially Bangladeshi infiltators ingetting such cards easily; and

(b) if not the details of the measures taken/ proposed to prevent illegal migrants from Bangladesh to get ration cards?

THE MINISTER OF STATE IN THE MIN-ISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTRY OF STATE IN THE MINBITRY OF COMMERCE (SHRI KAMALUDDIN AHEMD): (a) and (b). The operational reponsibilityy for implenting the public Distribution System (PDS) in the country is with the State Governments/UT Administrations. Decisions regarding opening of far price shops, eligibility criteria, issue of ration cards to bona fide consumers and laying down procedurs and regualtory measures done by the State Governments/UT Administrations. Bona fide residens of a State are genergily issued ration cards for getting access to PDS.

Rail Link between North Bengal and Calcutta

7596 SHRI JTIENDRA NATH DAS: Will the Minister of RAILAYS be pleased to state:

(a) with either the Governemnt have any proposals to connect North Bengal with Calculta

through Bangladesh;

(b) if so, the details thereof; and

(c) if not the reasons therefor?

THE MINISTER OF STATE IN THE MIN-ISTRY OF RAILWAYS (SHIR K.C. LENKA) (a) No, Sir.

(b) Does not arise

(c) There is no transit agreement with Bengladesh to provide for such connection.

[Translation]

Complaints Against Ticket Checkers

7597 SHRI JANARDAN MISRA: Will the Minister of RALIWAYS be pleased to state:

(a) whether he has received comlaints in January/February, 1991 against several ticket checkers and conductors of Allahabad Junction in Northern Raiwlay regarding creating alleged terror ad arbitararly behavious; and

(b) if so the action taken so far in that regard?

THE MINISTER OF STATE IN THE MIN-ISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) No such complaint seems to have been received.

(b) Does not arise.

Late Running of Jhelum Express

7598. SHRI GAYA PRASAD KORI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are aware of constant late runing of 4677 Down Jhelum Express on every Monday from Pune;

(b) if so, the reasons thereof; and

(c) the remedial measures being taken in this regard?

THE MINISTER OF STATE IN. THE MINI-ISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) Yes, Sir.